

**ORDER**


Consequent upon the creation of the Court of Ms. Kumud Gugnani, Additional District and Sessions Judge, Mewat as Fast Track Court for trial of rape cases, the cases mentioned in the enclosed list, are withdrawn from the Court of Shri Sudesh Kumar Sharma, Additional District and Sessions Judge, Mewat and transferred to the Court of Ms. Kumud Gugnani, Additional District and Sessions Judge, Mewat, Fast Track Court for trial of rape cases.

It is also ordered that all the connected cases shall also be deemed to be transferred to transferee Court.

The files of the transferred cases be sent to the transferee Court at once, for disposal in accordance with law.

All concerned be informed accordingly.

Dated : 04.10.2018

  
(Arun Kumar Singal)  
District and Sessions Judge,  
Mewat.

Endorsement No. 3519-22/7.6

Dated : 04.10.2018

Copy forwarded to the following for information and necessary action :

1. Shri Sudesh Kumar Sharma, Additional District and Sessions Judge, Mewat;
2. Ms. Kumud Gugnani, Additional District and Sessions Judge, Mewat, Fast Track Court for trial of rape cases;
3. The District Attorney, Mewat;
4. The Presidents, Bar Associations, Nuh and Ferozepur-Jhirka.

Dated : 04.10.2018

  
(Arun Kumar Singal)  
District and Sessions Judge,  
Mewat.

## ORDER

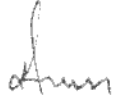
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All concerned be informed accordingly.

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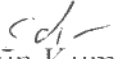
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3. The District Attorney, Mewat;
4. The Presidents, Bar Associations, Nuh and Ferozepur-Jhirka.

Dated : 04.10.2018

  
(Arūn Kumar Singal)  
District and Sessions Judge,  
Mewat.

# IN THE COURT OF MS. KUMUD GUGNANI ADDITIONAL SESSIONS JUDGE, MEWAT

STATEMENT OF 376, POCSO ACT FOR THE MONTH OF August- 2018.

S. No.	Case No	Date of Institution	Parties Name	Fir No.	U/S	Police Station	Date of Presentation of Challan	Date of Framing of Charge	Present Stage				
									If fixed for PWS, No. of PWS	No. of PWS. examined till the end of month	No. of PWS examined during the month	Next Date	Stage
<b>Cases U/s 376, IPC</b>													
1	215	22.09.2014	JAMILA VS HANIF	COMP.	376	NAGINA	22.09.2015	04.11.2016	6	6	0	30.10.2018	AW HIGH COURT ORDER
2	430	02.05.2016	STATE VS FAKRUDDIN	4/15	POCSO	NUH	18.04.2016	06.05.2016	25	25	0	08.10.2018	DWS
3	1	03.01.2017	STATE VS RASHD ETC	111/16	POCSO	W.P.S. NUH	03.01.2017	07.03.2017	17	16	0	10.10.2018	NBW
4	28	30.01.2017	STATE VS NISAR	247/16	POCSO	NAGINA	30.01.2017	10.04.2017	16	5	3	09.10.2018	PWS
5	71	10.03.2017	STATE VS KHALID	2/2017	376 IPC	F P Jhirka	10.03.2017	10.03.2017	17	0	0	15.10.2018	AW HIGH COURT ORDER
6	95	28.03.2017	STATE VS JUHRU	458/14	376 IPC	PUNHANA	28.03.2017	10.05.2017	23	20	1	01.11.2018	PWS
7	97	28.03.2017	STATE VS ASIF/AKBAR	4/17	POCSO	PUNHANA	02.03.2017	01.05.2017	15	15	6	11.10.2018	PWS
8	98	28.03.2017	STATE VS SHERDIN	127/16	POCSO	W.P.S. NUH	24.03.2017	28.04.2017	17	17	3	08.10.2018	313
9	127	04.05.2017	STATE VS ASLAM	570/16	POCSO	PUNHANA	12.04.2017	05.05.2017	15	12	5	08.10.2018	PWS
10	143	16.05.2017	STATE VS AFSAR	55/17	POCSO	F P Jhirka	16.05.2017	24.05.2017	21	5	0	15.10.2018	AW HIGH COURT ORDER
11	147	18.05.2017	STATE VS AJAY	132/16	POCSO	F P Jhirka	11.05.2017	18.05.2017	18	17	2	07.09.2018	PWS
12	149	20.05.2017	STATE VS AASIF	39/17	POCSO	F P Jhirka	20.05.2017	26.05.2017	10	9		04.10.18	PWS

13	234	21.08.2017	STATE	VS	SUNIL	189/17	POCSO	PUNHANA	21.08.2017	25.08.2017	21	18	1	05.09.2018	PWS
14	247	28.08.2017	STATE	VS	ZAKIR	264/17	POCSO	F P Jhirka	28.08.2017	11.09.2017	14	8	1	04.10.18	pws
15	12	10.10.2017	STATE	VS	WASIM	169/17	POCSO	W.P.S. NUH	10.10.2017	19.01.2018	28	3		12.10.2018	PWS
16	313	30.10.2017	STATE	VS	IDRISH	55/17	POCSO	F P Jhirka	10.10.2017				0	15.10.2018	AW HIGH COURT ORDER
17	331	28.11.2017	STATE	VS	HANIF	247/16	POCSO	PUNHANA	13.10.2017	07.12.2017	25	8	3	08.10.2018	PWS
18	346	11.12.2017	STATE	VS	RAMJANI	129/17	POCSO	W.P.S. NUH	11.12.2017	03.01.2018	27	19	2	07.09.2018	PWS
19	348	12.12.2017	STATE	VS	ANISH	137/16	POCSO	NAGINA	12.12.2017	02.01.2018	14	12	2	04.09.2018	PWS
20	23	22.01.2018	STATE	VS	TARIF	22/17	POCSO	NAGINA	25.10.2017	22.01.2018	18	18		11.10.2018	DWS
21	32	01.02.2018	STATE	VS	MUBEENA	458/14	376 IPC	PUNHANA	18.01.2018	01.02.2018	32	23	2	01.11.2018	PWS
22	54	23.02.2018	STATE	VS	Rashid	9/18	376 IPC	W.P.S. NUH	20.02.2018	23.02.2018	20	0	0	29.10.2018	PWS
23	59	27.02.2018	STATE	VS	AAMIL	10/18	POCSO	W.P.S. NUH	27.02.2018	27.02.2018	13	10	6	09.10.2018	PWS
24	84	20.03.2018	STATE	VS	AJAY	41/18	POCSO	NUH	20.03.2018	31.03.2018	10	10	6	08.10.2018	pws
25	93	28.03.2018	STATE	VS	MUBIN	728/13	POCSO	NUH	28.03.2018	09.05.2018	18	4	1	15.10.2018	pws
26	101	03.04.2018	STATE	VS	JUBER	145/17	POCSO	W.P.S. NUH	03.04.2018	03.04.2018	16	16	0	10.09.2018	Apperence
27	100	03.04.2018	STATE	VS	WARIS	39/18	POCSO	PUNHANA	03.04.2018	03.05.2018	12	3	0	20.09.2018	pws
28	119	24.04.2018	STATE	VS	SABBIR	198/2017	376D	BICCHOR	24.04.2018	24.04.2018	21	1	1	11.10.2018	PWS
29	121	25.04.2018	STATE	VS	SAHABUDDIN	361/2013	376D	PUNHANA	25.04.2018	25.04.2018	21	2	0	04.10.18	pws
30	122	27.04.2018	STATE	VS	AZRUDDIN	01/18	POCSO	WPS NU	27.04.2018	27.04.2018	22	1	1	17.09.2018	pws
31	123	27.04.2018	STATE	VS	AZRUDDIN	162/17	POCSO	WPS NU	27.04.2018	27.04.2018	19	1	1	17.09.2018	pws

32	124	27.04.2018	STATE	VS	AZRUDDIN	02/18	POCSO	W.P.S. NUH	27.04.2018	27.04.2018	29	1	1	17.09.2018	PWS
33	126	01.05.2018	STATE	VS	JUNED	17/18	POCSO	W.P.S. NUH	01.05.2018	09.05.2018	19	6	3	29.10.2018	PWS
34	128	02.05.2018	STATE	VS	WAJID	28/18	POCSO	BICCHOR	02.05.2018	22.05.2018	17	1	1	14.11.2018	PWS
35	129	02.05.2018	STATE	VS	JAHD	14/18	POCSO	W.P.S. NUH	02.05.2018		16	1	1	31.10.2018	PWS
36	133	04.05.2018	STATE	VS	TARIF	49/17	POCSO	W.P.S. NUH	04.05.2018		20			11.10.2018	PWS
37	132	04.05.2018	STATE	VS	JUNED	64/17	POCSO	W.P.S. NUH	04.05.2018	04.05.2018	11			06.10.2018	PRODUCTION
38	134	04.05.2018	STATE	VS	TAYYUB	372/17	POCSO	W.P.S. NUH	04.05.2018	15.05.2018	16	2	1	04.10.18	PWS
39	135	08.05.2018	STATE	VS	RAMKUMAR	33/18	POCSO	W.P.S. NUH	08.05.2018	18.05.2018	16	8	4	16.10.18	PWS
40	136	09.05.2018	STATE	VS	SAKIR	03/18	POCSO	W.P.S. NUH	09.05.2018	18.05.2018	17	9		30.10.2018	PWS
41	136	10.05.2018	STATE	VS	mustak	166/15	POCSO	NAGINA	10.05.2018		22			29.10.2018	PWS
42	142	15.05.2018	STATE	VS	RAFIQUE	60/18	POCSO	BICCHOR	15.05.2018	31.07.2018	15			06.10.2018	PWS
43	150	17.05.2018	STATE	VS	RAFIK	22/17	POCSO	W.P.S. NUH	17.05.2018		19			04.01.2019	299
44	151	17.05.2018	STATE	VS	MUSTKEM	26/18	POCSO	W.P.S. NUH	17.05.2018	06.07.2018	21	3	3	04.10.18	PWS
45	156	22.05.2018	STATE	VS	TARMEENA	80/18	POCSO	BICCHOR	22.05.2018	09.07.2018	10	8	4	04.10.18	PWS
46	192	18.06.2018	STATE	VS	UJER	27/18	376 IPC	BICCHOR	18.06.2018	02.07.2018	17	0	0	11.10.2018	PWS
47	193	19.06.2018	STATE	VS	LOKESH	31/18	POCSO	W.P.S. NUH	19.06.2018	05.07.2018	19	2	2	20.11.2018	PWS
48	194	19.06.2018	STATE	VS	SUNDER	37/18	POCSO	W.P.S. NUH	19.06.2018	30.07.2018	13	3	1	05.12.2018	PWS
49	211	19.07.2018	STATE	VS	KULWANT	49/2018	POCSO	W.P.S. NUH	19.07.2018	31.07.2018	14			05.11.2018	CHARGE
50	211	20.07.2018	SUHALIYA	VS	HARUN	13/15	376D	W.P.S. NUH	20.07.2018		5			09.10.2018	

51	213	21.07.2018	STATE	VS	JAHID	59/18	376D	NUH	21.07.2018			21		02.11.2018	PWS
52	223	25.07.2018	STATE	VS	ASLAM	51/18	POCSO	W.P.S. NUH	25.07.2018			18		05.10.2018	PWS
53	232	27.07.2018	STATE	VS	SANDEEP	42/18	POCSO	W.P.S. NUH	27.07.2018	04.09.2018		14		29.10.2018	CHARGE
54	231	27.07.2018	STATE	VS	SHOKEEN	807/17	POCSO	NUH	27.07.2018			16		15.10.2018	PRODUCTION
55	233	27.07.2018	STATE	VS	FARUKH	62/17	POCSO	W.P.S. NUH	27.07.2018	04.09.2018		13		31.10.2018	PWS
56	238	31.07.2018	STATE	VS	SAHID	99/17	376 IPC	W.P.S. NUH				16		09.10.2018	CHARGE
57	239	31.07.2018	STATE	VS	SAHOON	88/17	POCSO	W.P.S. NUH	31.07.2018	13.09.2018		12		31.10.2018	CHARGE
58	242	02.08.2018	STATE	VS	SONU RAM	73/18	376 IPC	ROZKA MEO	02.08.2018			13		04.09.2018	CHARGE
59	243	02.08.2018	STATE	VS	AJAY	187/18	POCSO	PUNHANA	02.08.2018	07.09.2018		12		13.11.2018	CHARGE
60	244	02.08.2018	STATE	VS	ARSHAD	70/18	POCSO	ROZKA MEO	02.08.2018			55		09.10.2018	CHARGE
61	246	03.08.2018	STATE	VS	ANISH	53/17	POCSO	W.P.S. NUH	03.08.2018			13		10.10.2018	PWS
62	251	07.08.2018	STATE	VS	UMAR	196/18	376 IPC	F P Jhirka	07.08.2018	28.08.2018		15		08.10.2018	CHARGE
63	255	08.08.2018	STATE	VS	ASIF	25/18	POCSO	W.P.S. NUH	08.08.2018			16		15.10.2018	CHARGE
64	258	09.08.2018	STATE	VS	YARA SINGH	53/18	POCSO	W.P.S. NUH	09.08.2018			11		06.10.2018	CHARGE
65	261	13.08.2018	STATE	VS	SABIR	204/18	376D	FPJ	13.08.2018			10		10.10.2018	CHARGE
66	267	17.08.2018	STATE	VS	KADIR	161/18	POCSO	W.P.S. NUH	17.08.2018			16		05.10.2018	PWS
67	270	20.08.2018	STATE	VS	JASIM	144/18	POCSO	PUNHANA	20.08.2018	24.08.2018		12	2	17.10.2018	CHARGE
68	277	23.08.2018	STATE	VS	TAJ MOHD	118/18	376 IPC	NAGINA	23.08.2018			13		04.10.18	CHARGE
69	279	27.08.2018	STATE	VS	mustak	17/18	POCSO	BICCHOR	27.08.2018			12		29.10.2018	CHARGE

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70	283	28.08.2018	STATE	VS	SHAHRIKUH	83/18	376 IPC	W.P.S. NUH	28.08.2018				22		06.10.2018	CHARGE
71	306	18.09.2018	STATE	VS	AASIF	109/18	376 IPC	PINANGWAN					28		12.10.2018	CHARGE
72	313	25.09.2018	STATE	VS	NARENDER	161/18	POCSO	F P Jhirka					16		11.10.2018	CHARGE
73	316	25.09.2018	STATE	VS	HARI RAM	208/18	POCSO	TAURU	25.09.2018				18		08.10.2018	Apperence
74	317	25.09.2018	STATE	VS	TARIF	43149	POCSO	PINANGWAN	25.09.2018				19		08.10.2018	Apperence

V.P.  
03.10.18

IN THE COURT OF MS.KUMUD GUGNANI, ADDITIONAL DISTRICT AND SESSIONS JUDGE, NUH

Pendency Report From 01 January, 1970 To 10 October, 2019

Sr. No.	Case No.	D.O.Instt.	Petitioner	Reponent	Under Sec.	Next Date	Next Purpose
1BA	1363	10.09.2018	Umar	state	376,506	08.10.2018	NOTICE
2BA	1418	19.09.2018	Shahrukh Khan	state	363,366A,376,120B	06.10.2018	Arguments
3BA	1427	21.09.2018	Aasif	state	363,366A,506,376D	12.10.2018	Arguments
4BA	1430	21.09.2018	Musthakim	state	06POCSO	04.10.2018	Arguments
5BA	1450	25.09.2018	Salim @ Bugga	state	376,452,506	06.10.2018	NOTICE
6BA	1483	27.09.2018	Shamsid	state	376,506	09.10.2018	NOTICE
7BA	1478	27.09.2018	Govind	state	323,354,B,506,	12.10.2018	NOTICE
8BA	1445	24.09.2018	Anish	state	506	10.10.2018	Arguments
9BA	1473	26.09.2018	Lokesh	state	363,366A	04.10.2018	NOTICE

*(Signature)*  
9-10-18